

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF AUGUST-2022.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF AUGUST			DISPOSAL FOR THE MONTH OF AUGUST				PENDENCY AS ON 31.08.22	Average No. of days taken to decide the case
					TRANSFERRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka*		-	495	0	32	0	10	0	0	2	515	7 Months
DISTRICT JUDICIARY													
1	BENGALURU CITY	LXXXII Addl.City Civil and Sessions Judge, Bengaluru City. CCH-83	Dedicated	567	0	29	2	62	1	0	0	535	1 Year 6 Months 1 Day
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	449	0	27	6	42	1	0	0	439	2 Years 6 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	217	0	28	4	48	0	0	0	201	1 Year 1 Month 4 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	230	0	35	2	23	0	0	0	244	5 Months 8 Days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	336	0	37	3	45	2	0	0	329	1 Year 4 Months
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	334	0	25	2	74	1	0	0	286	1 Year 1 Month 6 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	406	0	31	1	35	1	0	0	402	1 Year 12 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	502	0	32	0	48	1	0	0	485	1 Year 4 Months 3 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	42	0	3	0	2	6	0	0	37	4 Months 15 Days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	95	0	8	0	2	0	0	0	101	2 Months 7 Days

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4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	283	0	21	0	25	0	0	0	279	1 Year 10 Months 13 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	226	0	29	3	40	6	0	0	212	8 Months 14 Days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	305	0	1	0	34	0	0	0	272	9 Months 2 Days
6	BIDAR	Prl. District & Sessions Court, Bidar	Designated	492	0	1	0	7	0	0	0	486	1 Year 11 Months 28 Days
7	CHAMARAJANAGAR	Prl. District & Sessions Court, Chamarajanagara	Designated	82	0	0	0	5	0	0	0	77	1 Year 6 Months 15 Days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	448	0	58	0	16	6	0	0	484	1 Year 8 Months 17 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	80	0	5	0	5	0	0	0	80	4 Months 29 Days
10	CHITRADURGA	Prl. District & Sessions Court, Chitradurga	Designated	11	0	1	0	2	0	0	0	10	8 Months 21 Days
11	DAKSHINA	I. Addl. District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	755	0	147	0	48	0	0	0	854	7 Months 12 Days

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	KANNADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	981	0	45	0	42	0	0	0	984	1 Year 21 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	555	0	27	0	13	0	0	0	569	8 Months 13 Days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	275	0	5	0	38	1	0	0	241	1 Year 5 Months 9 Days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	252	4	21	0	18	0	0	0	259	5 Months 5 Days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	271	0	2	0	14	0	0	0	259	10 Months 5 Days
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	983	0	4	0	15	0	0	0	972	2 Years 3 Months 23 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	69	0	5	0	4	0	0	0	70	11 Months 21 Days
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	42	0	0	0	3	0	0	0	39	1 Year 11 Months 1 Day
18	KODAGU	I Addl. District & Sessions Judge	Designated	185	0	5	0	19	0	0	0	171	1 year 2 Months 28 Days
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	49	0	7	0	11	0	0	0	45	9 Months 3 Days
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	25	0	1	0	5	0	0	0	21	2 Years 2 Months 12 Days
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	102	0	4	0	6	0	0	0	100	1 Year 4 Months 24 Days
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	300	0	14	0	18	0	0	0	296	7 Months 14 Days
		II Addl. District & Sessions Court, Mysuru	Designated	594	0	24	0	8	0	0	0	610	8 Months 9 Days

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23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	41	0	1	0	1	0	0	0	41	1 Year 8 Months 16 Days
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	5	0	4	0	0	0	0	0	9	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	46	0	9	0	3	0	5	0	47	10 Months 14 Days
		II Addl.District & Sessions Court, Shivamogga.	Designated	43	0	3	0	3	0	0	0	43	1 Year 3 Months 28 Days
		III Addl.District & Sessions Court, Shivamogga.	Designated	44	0	2	0	0	0	0	0	46	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	31	0	3	0	0	0	0	0	34	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	21	0	0	0	1	0	0	0	20	5 Months 9 Days
		II Addl.District & Sessions Court, Tumakuru	Designated	22	0	0	0	3	0	0	0	19	1 Year 5 Months 4 Days
		VI Addl.District & Sessions Court, Tumakuru	Designated	22	0	0	0	0	0	0	0	22	-
27	UDUPI	Prl.District & Sessions Court	Designated	235	0	61	20	17	0	0	0	299	4 Months 24 Days
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	27	3	0	0	1	0	0	0	29	10 Days
		I Addl. Dist. & Sessions Judge, Vijayapur	Designated	23	0	1	0	1	0	0	0	23	10 Months 6 Days
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	1	0	1	0	0	0	22	10 Months 19 Days

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29	VIJAYAPURA	III Addl. Dist. & Sessions Judge, Vijayapur	Designated	24	0	0	0	0	0	0	0	24	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	23	0	1	0	0	0	0	0	0	24
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	-
Total			Designated/ Dedicated	11183	7	768	43	808	26	5	0	11162	1 Year 26 Days